

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. SHOLINGUR TEXTILES LIMITED

1.	NAME OF CORPORATE DEBTOR	Sholingur Textiles Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	29/06/1964
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/	RoC – Coimbatore, TN.
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U17111TZ1964PLC030702
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Race Course Mansion, 2nd Floor 8/1 – M, Race Course, (Near Thomas Park Bus Stop) Coimbatore, Tamil Nadu – 641018
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	13 th Feb 2020 (Being the date of order in the application filed for liquidation)
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	17 th Feb 2020 (Being the date of receipt of the certified order copy for liquidation)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	T.V.Balasubramanian Regn. No.IBBI/IPA-001/IP-P00198/2017-18/10388 C/o PKF Sridhar & Santhanam LLP, 91-92, VII Floor, Dr.Radhakrishnan Road, Mylapore, Chennai, Tamil Nadu, 600004 Ph: +91 44 2811 2985/86/87/88 e-mail: tvbalu@pkfindia.in <u>Address for Communication</u> C/o PKF Sridhar & Santhanam LLP, 91-92, VII Floor, Dr.Radhakrishnan Road, Mylapore, Chennai, Tamil Nadu, 600004 Ph: +91 44 2811 2985/86/87/88 e-mail: rpforsholingurtextiles@3dresolution.in
9.	LAST DATE FOR SUBMISSION OF CLAIMS	18 th Mar 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the Sholingur Textiles Limited on 13th Feb 2020.

The stakeholders of Sholingur Textiles Limited are hereby called upon to submit a proof of their claims, on or before 18th Mar 2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: T V Balasubramanian

Date and Place: Chennai, 18th February 2020

